STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON ENERGY

DR. SUDHANSHU TRIVEDI (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Energy:-

- (i) Final action-taken by the Government on observations/recommendations contained in Chapter-I of the Thirty-Seventh Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Energy on the Action Taken by the Government on observations/recommendations contained in its Twenty-First Report (Seventeenth Lok Sabha) on 'Financial constraints in Renewable Energy Sector'.
- (ii) Final action-taken by the Government on observations/recommendations contained in Chapter-I of the Thirty-Eighth Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Energy on the Action Taken by the Government on observations/recommendations contained in its Twenty-Seventh Report (Seventeenth Lok Sabha) on 'Evaluation of Wind Energy in India'.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Hon. Members, one notice under Rule 267, received from Shri Pramod Tiwari, does not merit admittance. ..(Interruptions).. We will examine. The House may be divided on both the points. Personally, you are full of merit. Now Matters Raised with Permission. Shri Samirul Islam. Need to initiate welfare programmes for migrant workers.

Need to initiate welfare programs for migrant workers

SHRI SAMIRUL ISLAM (West Bengal): Mr. Chairman, Sir, the issue of migrant workers is not new in our country. They have been moving from one State to another for better livelihood for hundreds of years. Over time, migration has increased which is not new for a developing country like us. In the words of Rabindranath Thakur,

*"The massive crowds walk on different paths in different groups from one point to another for their daily needs." In various paths, in various groups, people move from one era to another for the daily needs of humans. Thakur depicted the struggles of working people in our country capturing the essence of their struggles.

We take pride in the new Parliament House. Even in the construction of this modern building, the sweat and blood of several thousands of workers is intricately woven. However, a broader societal concern arose when the horrifying images of migrant workers came to the forefront during the unprecedented COVID-19 situation. From railway tracks to roads, the nation witnessed the plight of these fellow citizens.

Not long ago, 41 workers were trapped in the Silkyara tunnel that collapsed on November 12 in Uttarakhand. After 17 days, they were rescued. They were mostly migrant workers. This is one of the latest examples. I can go on with dozens of such examples highlighting the plight of such people.

As per the latest Census data from 2011, there are more than 45 crore inter-State migrants, constituting 38 per cent of the total population. By the end of 2023, the number has probably increased by at least ten per cent. According to the Census data, the highest number of migrant workers is in Uttar Pradesh, followed by Bihar. This is not true that the most unemployed are from West Bengal. Migrant workers from Bengal when they go to other States, they are commonly identified as Bangladeshis as they speak in their mother tongue Bengali. But migrant workers from other States always stay in Bengal peacefully and unharmed. Unfortunately, the nation lacks a concrete database of migrant workers with their details and there are no specific schemes dedicated to that community.

I want to refer to West Bengal where Chief Minister Mamata Banerjee formed first such body for the welfare of migrant workers and announced a slew of schemes. (Time-bell rings.)

MR. CHAIRMAN: The following hon. Members associated themselves with the mention made by the hon. Member, Shri Samirul Islam: Prof. Manoj Kumar Jha (Bihar), Dr. Fauzia Khan (Maharashtra), Shri A. A. Rahim (Kerala), Shri Sandosh Kumar P (Kerala), Shri P. Wilson (Tamil Nadu), Shri Imran Pratapgarhi (Maharashtra), Shri Kanakamedala Ravindra Kumar (Andhra Pradesh), Shrimati Priyanka Chaturvedi (Maharashtra), Dr. V. Sivadasan (Kerala), Shri Mohammed

^{*} English translation of the original speech delivered in Bengali.

Nadimul Haque (West Bengal), Shrimati Jebi Mather Hisham (Kerala), Ms. Dola Sen (West Bengal), Shri Jawhar Sircar (West Bengal), Dr. Sasmit Patra (Odisha), Shri Abir Ranjan Biswas (West Bengal), Dr. Santanu Sen (West Bengal), Dr. John Brittas (Kerala), Dr. Amar Patnaik (Odisha), Dr. Kanimozhi NVN Somu, Shri M. Mohamed Abdulla (Tamil Nadu) and Shri Binoy Viswam (Kerala).

Shri Kailash Soni. Demand to make military training mandatory for secondary school and university students.

Need to make military training mandatory for secondary school and University students

श्री कैलाश सोनी (मध्य प्रदेश): माननीय सभापित जी, आपने देश के एक महत्वपूर्ण विषय पर बोलने के लिए मुझे अनुमित प्रदान की, इसके लिए आपका धन्यवाद। मान्यवर, वैश्विक पिरिस्थितियों को देखते हुए, हिंदुस्तान जैसे बड़े देश में जहां भाषाओं, खान-पान, भौगोलिक पिरिस्थियों को देखते हुए, इसके साथ ही आजादी के बाद से लगातार हुई घुसपैठ के कारण असम, मिणपुर, पूर्वांचल और छत्तीसगढ़ में नक्सलाइट जैसी समस्या है। साथ ही सारा विश्व एक बाजार है। दुनिया में व्यापार, विचार तथा अन्य तरह के संव्यवहार के लिए सभी तरह के षड्यंत्रों का प्रवेश भी देश में होता रहता है। अभी हाल ही में माननीय उच्च न्यायालय द्वारा असम सरकार से घुसपैठ के संबंध में सारी जानकारी मांगी गई। पूर्व में भी माननीय उच्चतम न्यायालय द्वारा घुसपैठ पर हुई कार्रवाई के संबंध में निर्देश दिए गए हैं। हमारे पड़ोसी देश विशेषकर पाकिस्तान एवं चीन में अस्थिरता पैदा करने के लिए कोई कसर नहीं छोड़ते हैं।

हम जम्मू-कश्मीर में भी छद्म युद्ध का मुकाबला कर रहे हैं। यह बात सही है कि वर्तमान सरकार के 9 वर्षों में राष्ट्रविरोधी गतिविधियों के खिलाफ बहुत ताकत के साथ कार्रवाई हुई है, उनकी फंडिंग रोकी गई है, अनेकों संस्थाओं के पंजीयन रद्द हुए हैं, एनजीओ के माध्यम से चलने वाली राष्ट्रविरोधी गतिविधियों पर लगाम लगी है। अभी भी तरीका बदल कर नये-नये ढंग से हमारे दुश्मन प्रयास जारी रखते हैं। इन सबसे निपटने के लिए, एक मजबूत हिंदुस्तान के लिए, देश की आंतरिक सुरक्षा मजबूत करने के लिए स्कूलों की बड़ी कक्षाओं में एवं महाविद्यालय स्तर के विद्यार्थियों को सैन्य शिक्षा अनिवार्य किए जाने की हम भारत सरकार से मांग करते हैं।

महोदय, इसका दूसरा लाभ यह होगा कि हिंदुस्तान का फिज़िकल फिटनेस भी बढ़ेगा। आज जिस तरह से बहुतायत में लोग अपने मोबाइल का उपयोग कर रहे हैं, उससे हर घर में सर्वाइकल, आंखों की बीमारियां हो रही हैं और हमारा बहुतायत समय अनुपयोगी कामों में जाता है तथा अनेक बीमारियां सृजित होती हैं, इसलिए फिज़िकल फिटनेस के लिए, एक स्वस्थ हिंदुस्तान के लिए और राष्ट्रीय स्वास्थ्य के लिए मैं भारत सरकार से मांग करता हूं कि सारी परिस्थितियों को देखते हुए अनिवार्य रूप से स्कूल की बड़ी कक्षाओं में और महाविद्यालय स्तर के विद्यार्थियों के लिए सैन्य शिक्षा अनिवार्य की जाए, धन्यवाद।